

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA(CA)/32(CHE)2022
PETITION NUMBER : CA/124/CAA/2021
NAME OF THE PETITIONER : Prabha Auto Products Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013 R/w 235 of CA, 2013

ORDER

Ld. Counsel Mr. M. Rathna Kumar for the Applicant is present.

List the matter on 12.10.2022 for hearing.

SD

SAMEER KAKAR
Member (Technical)

SD

DR. DEEPTI MUKESH
Member (Judicial)

vs